

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Jammu)

ORDER

No: 1943 of 2025/RG

Dated:- 24.12.2025

In partial modification to High Court Order No. 1885/RG/GS dated 18.12.2025, it is hereby informed that the venue for the two days Orientation Programme on the POCSO Act, with reference to the SAMVAD's training manual on "Essential Interventions and Skills for working with Child Sexual Abuse - Introducing Mental Health and Legal Dimensions of Forensics" and the National Judicial Academy's Training Module for Fast Track Special Courts, scheduled to be held on 27th and 28th December, 2025, has been changed due to some unavoidable reasons.

The programme shall now be held at **Convention Centre, Canal Road, Jammu** instead of **Police Auditorium, Gulshan Ground, Jammu**.

All concerned to note.

By Order.

No.: - 00275-300 - /RG/GS


Registrar (Admn.)
Dated: 24.12.2025

Copy of the above forwarded to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu for information.
4. Director, J&K Judicial Academy, Jammu, for information and with the request to inform all the nominated Judicial Officers, accordingly.
..... for information and necessary action.
5. All the Pr. District and Sessions Judges of Jammu Province.
6. Concerned Judicial Officers.
7. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web site of the High Court.
8. Incharge Library, High Court of J&K, and Ladakh, Jammu/Srinagar for information and maintaining the record of the same.
9. Order File.


Registrar (Admn.)